

ADM/294/2020

Office of the  
Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru, Dated: 24.09.2020.

**NOTIFICATION**

In partial modification of this office notifications bearing ADM No. 294/2020, dated 18.09.2020, sitting arrangement made on 24.09.2020 and 25.09.2020 in respect of Shri. Shrikanta N.A., Additional Senior Civil Judge & JMFC, Anekal stands cancelled.

Further, Shri. Gokula K., Prl. Civil Judge & JMFC, Anekal is placed in charge of the courts of Prl./Addl. Senior Civil Judge & JMFC, Anekal from 24.09.2020 to 26.09.2020.

 24/9/2020

**(VENKATESH NAIK T.)**

Prl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.  
Prl. District & Sessions Judge  
Bangalore Rural District  
Bangalore

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